

In the Court of Principal District Judge, Cuddalore.

Present: Tmt.K.Govindarajan Thilakavadi, B.A., B.L.,
Principal Sessions Judge, Cuddalore.

Dated this the 30th day of April 2020

Suo Mottu Cr.M.P.No. 2538
2020

Order U/s. 439 Cr.P.C.

In furtherance to the directions of Hon'ble Chief Justice of High Court, Madras vide letter dated 21.03.2020 and pursuant to directions of the Hon'ble Supreme Court in Suo Motu W.P. (Civil) No.1/2020 In Re: Contagion of COVID 19 Virus in prisons, the cases of inmates of the **Sub Jail, Cuddalore** held under judicial custody in crimes arising out of the jurisdiction of this Court, were taken up for grant of bail.

The learned Public Prosecutor was also present. Heard him with regard to objections, if any.

Considering the urgent need and necessity to ensure social distancing and there by reducing the scope of infection, it is essential that the prisons are decongested as much as possible. Keeping this in view and also taking note of the nature of the offence, the following inmates of the **Sub Jail, Cuddalore** are released on interim bail for a period of 3 weeks on execution of bonds for **Rs.10,000/-**. They shall surrender before the Court/Magistrate concerned on **14.05.2020** without fail and the Court concerned is at liberty to pass appropriate orders regarding grant of regular bail or otherwise, taking into account the relevant factors.

Sl.No.	Name & Father's Name	Address	Cr.No.	Police Station	Offences	Name of the Court
1.	Muthukumar S/o.Kaliyamoorthy	West Ramapuram, Cuddalore	396/2020	Thiruppapuliur	4(1)(a), 4(1-A) of INP Act	Judicial Magistrate No.III, Cuddalore
2.	Venkatesan S/o.Parameswaran	West Ramapuram, Cuddalore	396/2020	Thiruppapuliur	4(1)(a), 4(1-A) of TNP Act	Judicial Magistrate No.III, Cuddalore
3.	Chitharasan S/o.Arumugam	Manalmedu Bhuvanagiri	161/2020	Bhuvanagiri	4(1)(aaa) 4(1-A) and 14(a) TNP Act	District Munsif/ Judicial Magistrate Portonovo
4.	Anbarasan, S/o.Dhanasekaran	Manalmedu Bhuvanagiri	161/2020	Bhuvanagiri	4(1)(aaa) 4(1-A) and 14(a) TNP Act	District Munsif/ Judicial Magistrate Portonovo
5.	Murugan, S/o.Kaliyaperumal	Ammankoil Street, Kattarichavadi Cuddalore	185/2020	Naduveerapattu	4(1)(a) & 4(1-A) of TNP Act	Judicial Magistrate No.I, Cuddalore
6.	Annadurai S/o.Rangasamy	Ayipettai Village & Post Chidambaram TK Cuddalore District	76/2020	Orathur	4(1)(a), 4(1)(g) & 4(1-A) of TNP Act	Judicial Magistrate No.II, Chidambaram
7.	Suresh S/o.Kaliyamoorthy	Ayipettai Village & Post Chidambaram TK Cuddalore District	76/2020	Orathur	4(1)(a), 4(1)(g) & 4(1-A) of TNP Act	Judicial Magistrate No.II, Chidambaram
8.	Kanthasamy S/o.Sakkarapani	Ayipettai Village & Post Chidambaram TK Cuddalore District	76/2020	Orathur	4(1)(a), 4(1)(g) & 4(1-A) of TNP Act	Judicial Magistrate No.II, Chidambaram
9.	Arumugam S/o.Rajangam	Ayipettai Village & Post Chidambaram TK Cuddalore District	76/2020	Orathur	4(1)(a), 4(1)(g) & 4(1-A) of TNP Act	Judicial Magistrate No.II, Chidambaram
10.	Dhandapani S/o.Arumugam	M.Puthur Cuddalore	207/2020	PE Wing Cuddalore	4(1)(a), 4(1)(g) & 4(1-A) of TNP Act	Judicial Magistrate No.III, Cuddalore
11.	Balashankar S/o.Pavadai	M.Puthur Cuddalore	207/2020	PE Wing Cuddalore	4(1)(a), 4(1)(g) & 4(1-A) of TNP Act	Judicial Magistrate No.III, Cuddalore
12.	Veeramuthu S/o.Chengalvarayan	M.Puthur Cuddalore	207/2020	PE Wing Cuddalore	4(1)(a), 4(1)(g) & 4(1-A) of TNP Act	Judicial Magistrate No.III, Cuddalore
13.	Murugan S/o.Kaliyaperumal	Ammankoil Street Katraanchavadi	185/2020	Naduveerapattu	4(1)(a), 4(1-A) of TNP Act	Judicial Magistrate No.I, Cuddalore
14.	Govintharasu S/o.Kannan	Valayamadevi Bhuvanagiri TK	232/2020	Sethiathope	4(1)(a), 4(1-A) of TNP Act	Judicial Magistrate No.I, Chidambaram
15.	Ramachandran S/o.Vijayakumar	Anna Nagar, Kurinipadi	204/2020	PE Wing Panruti	4(1)(a), 4(1-A), 14A of TNP Act	Judicial Magistrate No.I, Panruti
16.	Saravanan S/o.Dhandapani	West Ramapuram Cuddalore	429/2020	Thirupapuliur	4(1)(a), 4(1-A) of TNP Act	Judicial Magistrate No.III, Cuddalore

17.	Vaithi Vaithyanathan S/o.Muthaiyan	Edankondampattu Kullanchavadi Kurinjiyadi TK	129/2020	Kullanchavadi	4(1)(a) 4(1-A) of TNP Act	District Munsif/ Judicial Magistrate Kurinjiyadi
18.	Magesh S/o.Pandiyan	Vadakkumaangudi Post Kattumamarkoil TK	176/2020	PE Wing, Chidambaram	4(1)(a), 4(1-A) of TNP Act	Judicial Magistrate No.1, Chidambaram
19.	Chinnaraj S/o.Sankar	Middle Street, Subramaniapuram Kurinjiyadi TK	124/2020	Kullanchavadi	4(1)(a), 4(1-A) of TNP Act	District Munsif/ Judicial Magistrate Kurinjiyadi
20.	Sriram S/o.Seetharaman	Murugankoil Street Vellakarai Cuddalore TK	223/2020	Naduveerapattu	294(b), 323 & 506(ii) of IPC	Judicial Magistrate No.1, Cuddalore
21.	Sakthivel S/o.Malayan	Nellikuppam	286/2020	Nellikuppam	430, 379 of IPC r/w 21(1) MM Act	Judicial Magistrate No.1, Cuddalore
22.	Sathish S/o.Subramanian	93/18, Madapakkam Main Road Adhampakkam Chennai-88 Now at Pallivasal, Block/21, Neyveli	66/2020	Neyveli Thermal	457 and 380 of IPC	District Munsif/ Judicial Magistrate Kurinjiyadi
23.	Sathish S/o.Subramanian	93/18, Madapakkam Main Road Adhampakkam Chennai-88 Now at Pallivasal, Block/21, Neyveli	67/2020	Neyveli Thermal	457 and 380 of IPC	District Munsif/ Judicial Magistrate Kurinjiyadi

(**) The petitioner/petitioners in Sl.Nos. 1 to 19 should appear before the concerned respondent police daily at 10.30 A.M and 05.00 P.M. for a period of 15 days.

Pronounced by me in open Court/Chamber on the 30th April 2020



(S/d) K. Govindarajan Thilagavadi

PRINCIPAL SESSIONS JUDGE,
CUDDALORE.

To : The District Munsif-cum-Judicial Magistrate, Kurinjiyadi
The District Munsif-cum-Judicial Magistrate, Portonovo
The Judicial Magistrate No.I, Cuddalore.
The Judicial Magistrate No.III, Cuddalore.
The Judicial Magistrate No.I, Chidambaram.
The Judicial Magistrate No.II, Chidambaram.
The Judicial Magistrate No.I, Panruti.
The Superintendent, Sub Jail, Cuddalore.

TRUE COPY BY ORDER

R. Lamb
SHERISHTADAR